


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 56/2014 TP NO. 120/HDB/2016
NAME OF THE COMPANY	Rytumitra Cold Storage Pvt Ltd
NAME OF THE PETITIONER(S)	Thullur Srinivasa Rao & Other
NAME OF THE RESPONDENT(S)	Rytumitra Cold Storage Pvt Ltd & others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Gp. Bhupesh o/o. R. Raghunandan Rao	Advocate	9966622805	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram R1-R5	PCS	9849056052	

Heard Shri G. Bhupesh, Learned Counsel for the Petitioner and Shri S. Chidambaram, Learned PCS for the Respondent.

At the request of the Learned Counsel, post the case on 13.12.2017.


Member (T)

Member (J)

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